

1	2	3	4
20.	Rajasthan	93	53
21.	Sikkim	1	0
22.	Tamil Nadu	76	38
23.	Tripura	11	6
24.	Uttar Pradesh	940	774
25.	West Bengal	88	43
26.	Andaman and Nicobar Islands	1	3
27.	Chandigarh	7	6
28.	Dadra and Nagar Haveli	1	0
29.	Daman and Diu	0	0
30.	Delhi	197	285
31.	Lakshadweep	0	0
32.	Puducherry	0	3
33.	Chhattisgarh	56	38
34.	Jharkhand	93	57
35.	Uttarakhand	70	55
TOTAL		2718	1987

Assent to Bills of Maharashtra

3785. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Maharashtra has requested for obtaining the assent of the Hon'ble President to the Maharashtra Municipal Corporations, Municipal Councils and the Maharashtra Regional and Town Planning (Amendment) Bill, 2010, the Maharashtra Municipal Corporations, Municipal Councils (Second Amendment) Bill, 2010;

(b) if so, Government's response thereto; and

(c) the reasons for the delay and by when Maharashtra Government will get the assent to these Bills?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The President has since assented to the Maharashtra Municipal Corporations and Municipal Councils (Second Amendment) Bill, 2010 on 3.8.2011.

The State Legislations are examined from three angles viz. (i) repugnancy with Central Laws, (ii) deviation from National or Central Policy and (iii) legal and Constitutional validity. Whenever necessary, the State Governments are advised to modify/amend provision of such legislations keeping the above in view. With a view to expeditiously arrive at a decision, discussions are also held with State Governments and Ministries/Departments of the Government of India.

Bringing Delhi Traffic Police under Delhi Government

3786. SHRI JAI PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Government has urged upon the Union Government to transfer Traffic Police to it in the light of the recommendations made by the Second Administration Reform Commission;

(b) if so, whether the proposal has been examined; and

(c) by what time, Government would come out with its decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No proposal regarding transfer of Delhi Traffic Police to Delhi Government is under consideration.

Proposal to set up forensic lab in Haryana

3787. SHRI SHADI LAL BATRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has any proposal to set up state-of-the-art forensic lab for helping investigating agencies in Haryana;

(b) if so, the details thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) There is no such proposal under consideration of the Government.

(b) to (c) Does not arise.

Voluntary retirement by CRPF personnel

3788. SHRI KANWAR DEEP SINGH: Will the Minister of HOME AFFAIRS be pleased to state: